

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/ 3458 /A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri V. K. Chandak,
District & Sessions Judge
Barpeta

Dated Guwahati, the 1 st October, 2020.

Sub:- Commuted Leave with station leave permission.

Ref:- Your letter No DJB/2948 (E), dtd. 29.09.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for 10 (ten) days commuted leave from 05.10.2020 to 14.10.2020 (prefixing 04.10.2020), along with station leave permission w.e.f. the evening of 03.10.2020 till the morning of 15.10.2020, has been granted.

Further, you are allowed to hand over the charge of your Court and office to the Addl District and Sessions Judge, Barpeta and in his absence, to the next senior most Judicial officer at the station before proceeding on leave.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

3460

Memo NO.HC.VII-42/1996(Pt.)/ 3459 -/A, dated dtd. 1.10.2020

Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati, for information. A Copy of duly filled in leave application in the prescribed format of the concerned officer is enclosed herewith for necessary action from your end.
2. ✓ The Project Manager, Gauhati High Court.

1/10/2020
REGISTRAR (VIGILANCE)

Rdas